

Jajpur in 1985. In addition to this there are two hotels in the private sector.

Trade Relation with Bangladesh

8436. SHRI GOPI NATH GAJAPATHI: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are taking steps to improve trade relations with Bangladesh;

(b) if so, the different items now being exported to and imported therefrom; and

(c) the new areas identified for expansion of bilateral trade?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) Yes, Sir

(b) Major items now being exported from India to Bangladesh include fruit and vegetables, coal, processed minerals, chemicals and pharmaceuticals, engineering goods, cotton yarn and fabrics. Major items being imported from Bangladesh include news-print, fertilizers and organic chemicals

(c) Both sides are taking steps to expand bilateral trade. Possibilities of setting up of Joint Ventures with by back arrangements in Bangladesh are being considered. STC and Trading Corporation of Bangladesh are considering to enter into Trading Corporation of Bangladesh are considering to enter into arrangements for exchange of various commodities, FICCI and their counter-parts have already set up a Joint Business council to exchange information relating to expansion of trade relations.

1991 As Tourism Year

8437. SHRI Y. S. RAJA SEKHAR REDDY: Will the Minister of TOURISM be pleased to state:

(a) whether Union Government have decided to observe 1991 as the year of tourism;

(b) if so, the number of visitors likely to visit during this year, State-wise; and

(c) the steps being taken to augment the infrastructure facilities?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) Yes, Sir.

(b) It is difficult to assess number of visitors likely to visit during the year State-wise

(c) Extension to 18 existing circuits have been identified for promotion during the year in consultation with State Governments and industry. On specific recommendations received from State Governments, financial assistance is extended to them to augment tourism infrastructure facilities, keeping in view the availability of funds.

Setting up of a Hotel with Hong Kong Based Group Collaboration

8438. SHRI Y. S. RAJA SEKHAR REDDY: Will the Minister of TOURISM be pleased to state:

(a) whether Mandarin Oriental Hotel Group of Hong Kong has been permitted or setting up a hotel in New Delhi in collaboration with Modi Overseas Investment Ltd.:

(b) if so, the details thereof; and

(c) the reason for allowing yet another hotel in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) No, Sir.

(b) and (c). Does not arise.

Cess on Tea

8439. SHRI Y. S. RAJA SEKHAR REDDY: Will the Minister of COMMERCE be pleased to state:

(a) whether Government proposed to raise cess on tea and to create a fund out of the enhanced collection for replantation of gardens; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) and (b). Yes, Sir. A proposal is under consideration of the Government.

Option for pay Fixation

8440. SHRI MADAN LAL KHURANA: Will the Minister of FINANCE be pleased to state:

(a) whether all the Government Servants could not exercise option in the matter of fixation of pay by 31 August, 1988 in the absence of non-circulation of instructions to all employees;

(b) if so, the details of steps taken to provide another opportunity to such employees;

(c) if not, the reasons therefor; and

(d) how Government propose to safeguard the interests of all employees in such circumstances?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) The Government issued orders on 27.5.1988 that employees who desire to switch over to revised scales of pay from the date of increment(s) falling after 1.1.86 but not later than 31.12.87 may exercise their options by 31.8.1988. All the Ministries and Departments were required to bring the contents of these orders to the notice of all concerned expeditiously so that the need for extending the date may not arise. The actual position regarding circulation of these orders by various Ministries is not centrally available.

(b) to (d). The Government has already allowed sufficient time to exercise the option. Presently there is no proposal to provide another opportunity or to extend the date for exercising option.

[*Translation*]

Publication of Books, Articles During Tenure of Former Presidents, Prime Ministers and Ministers

8441. SHRI BRIJ BHUSHAN TIWARI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the agency having the copyright for the material released during the regime of former Prime Ministers, Ministers and former Presidents or by their offices; and

(b) the details of articles, books, published during the tenure of former Presi-